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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 492/2012, CM APPL. 22339/2023, CM APPL. 36866/2024,
CM APPL. 49699/2024

LEELA S MENON AND ORSPetitioners

Through: Mr. Pranav, Adv.

versus

DELHI TRANSCO LTD & ORSRespondents

Through: Mrs. Avnish Ahlawat, SC with
Mr. Nitesh Kumar Singh, Ms. Aliza
Alam and Mr. Mohnish Sehrawat,
Advs. for DTL / R-1 & 2.
Mr. Ankur Chhibber and Mr. Nikunj
Arora, Advs. for R-12-16 & 18-22.

CORAM:

HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

ORDER

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06.05.2026

1. Learned counsel for Respondent Nos.1 and 2 is directed to file Affidavit of Service of Notice in respect of Respondent Nos.3 to 11, 17 and 23, within a week.
2. List for arguments on 31.07.2026.

NEENA BANSAL KRISHNA, J.

MAY 06, 2026/R